

Annexure – 3

Name of the corporate debtor: TULJABHAVANI COLD STORAGE PRIVATE LIMITED

Date of commencement of CIRP : March 02, 2020

List of creditors as on: August 24, 2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that maybe set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1.	ICICI Bank Limited	16.03.2020	10,74,33,240	10,74,33,240	Secured on all movable assets of the company and land and building	10,74,33,240 Details mentioned in Annexure A	10,74,33,240	No	100%					
	TOTAL		10,74,33,240	10,74,33,240		10,74,33,240	10,74,33,240							

Annexure A

- A) First charge by way of hypothecation on all company's moveable assets, except banker's goods, pertaining to the project, both present and future
- B) First charge by way of equitable mortgage by deposit of title deeds in favour of ICICI Bank on project land situated at D-19, MIDC, Baramati, Dist. Pune, admeasuring 8399 sq. mts., factory area measuring 6084.509 sq. mts.,